

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

CP/38(AHM)2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2021**

Name of the Company: Chandrakant Laxmanbhai Kaklotkar
V/s
Chiccem Healthcare Pvt Ltd

Section 73(4) of the Companies Act,2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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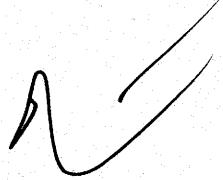
1.
2.

ORDER

Learned counsel Mr. Arjun Sheth present for applicant. Learned PCS Mr. Abhishek Chhajed present for respondent.

Petitioner is directed to file rejoinder within seven days by serving an advance copy to the other side. Matter stands adjourned to 10.08.2021.

SD/-
(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2021.